

Statement

Tax/Duty	Collection upto Sept., 1985 (Rs. in crores)	Collection upto (Sept., 1984 (Rs. in crores)	Remarks + —
I. DIRECT TAXES			
(i) Income Tax (including Corporation tax)	1769.79	1390.64	+ 379.15
(ii) Interest Tax*	44.86	64.23	— 19.37
(iii) Wealth Tax	71.87	60.79	+ 11.08
(iv) Estate Duty**	08.96	08.38	+ 0.58
(v) Gift Tax	04.75	04.31	+ 0.44
	1900.23	1528.35	+ 371.88
II. INDIRECT TAXES			
(i) Customs duty	4196.58	3196.47	+1000.11
(ii) Central Excise	5971.97	5205.96	+ 766.01
	10168.55	8402.43	+ 1766.12
Grand Total of Direct and Indirect Taxes	12068.78	9930.78	+ 2138 00

*Interest Tax has since been abolished on interest accruing after 31-3-85.

**In cases of deaths occurring on or after 16-3-1985 there is no Estate Duty.

Diversification of India's Trade with the U.S.S.R.

994. SHRI S.M. BHATTAM : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are considering to diversify India's trade with the USSR;

(b) whether this diversification of trade with the USSR would include non-ferrous metals, newsprint, etc.;

(c) if so, the details of the items that would be imported from the USSR under this scheme; and

(d) the details of the export from India to the USSR ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) to (d). Diversification of trade between India and the Soviet Union is a continuous process which is being followed by the two sides with a view to imparting stability to bilateral trade. India has been importing newsprint and non-ferrous metals like zinc, nickel and palladium from the USSR for the last many years. Other items of import from the Soviet Union consist of crude oil and petroleum products, machinery and equipment, fertilizers, chemicals and pharmaceuticals and other raw materials. Major items of export from India to the USSR are agricultural products, minerals and ores, chemicals and allied products, leather and leather manufactures, textiles engineering goods.